

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP No. 171/2014  
RT CA (CAA) NO. 122/Chd/Hry/2017**

In the matter of scheme of amalgamation:

Between

M/s. Jatalia Global Ventures Ltd. & Ors. ... Petitioners/Transferor Cos.

And

M/s. Aashee Infotech Ltd. ...Petitioner/Transferee Company.

Present: - Mr. Anand Parkash Sharma, Company Secretary of  
petitioner-transferee company in person.  
Mr. Deepankur Sharma, Advocate for Official Liquidator,  
Chandigarh and Regional Director, New Delhi.

Mr. Anand Parkash Sharma, Company Secretary submits  
that learned counsel for petitioner-companies is not able to come from  
Delhi today and requested for adjournment.

List the matter now on 15.12.2017 for arguments.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

November 17, 2017

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